

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 206
IB-946/ND/2020

IN THE MATTER OF:

M/s. Sumridhi Aluminium Pvt. Ltd.

...PETITIONER

Vs.

Kiran Udyog Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 15.01.2021
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

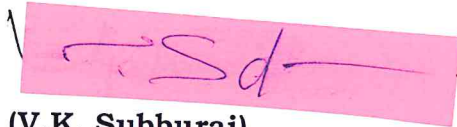
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

**For the Petitioner/Operational Creditor :Mr. Shekhar Gupta & Mohd
Shahbaz, Advocates.**

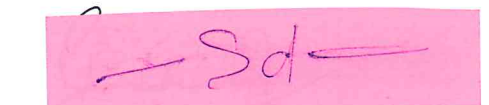
For the Respondent/ Corporate-debtor :Mr. Pranshu Goel, CA.

ORDER

Heard the submissions made by the Proxy Counsel for the Operational-creditor. The Proxy Counsel for the Operational-creditor has submitted that the matter is likely to be settled outside the Tribunal, therefore, the matter is now posted to **24.02.2021**.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**